

13.16 hrs.

**COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS
OF THE HOUSE**

FIFTEENTH REPORT

SHRI S. C. SAMANTA (Tamluk):
I beg to present the Fifteenth Report
of the Committee on Absence of
Members from the Sittings of the
House.

COMMITTEE ON PETITIONS

SEVENTEENTH REPORTS AND MINUTES

SHRI A. P. SHARMA (Buxar): I
present the following Report and
Minutes of Committee on Petitions:—

- (1) Seventeenth Report of the
Committee; and
- (2) Minutes of the Thirty-first to
Forty-first sittings of the
Committee.

13.16½ hrs.

**STATEMENT RE: ALLEGED RAP-
ING OF WOMEN AND GIRLS BY
BSF PERSONNEL IN MANIPUR
HILL AREAS**

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
AND IN THE DEPARTMENT OF
PERSONNEL (SHRI RAM NIWAS
MIRDHA):** On behalf of Shri Uma
Shankar Dixhit, I lay on the Table a
statement regarding alleged raping of
women and girls by BSF personnel in
Manipur Hill areas.

Statement

When BSF personnel were escorting
a Polling party with ballot boxes on
18th February, 1974, an ambush was
laid by hostile elements. In this am-
bush, one BSF jawan was killed, three
were wounded and the Presiding
Officer sustained serious head injuries.
On 20th February, 1974, there was

another encounter between a BSF
Patrol and the hostiles.

On receipt of information that the
two wounded hostiles involved in the
above incidents were being guarded
for being moved to a safe place, two
special columns, one under Shri Pun-
dir, acting Commandant and the
other under Shri Dharam Prakash,
Deputy Commandant, were sent to
comb the suspected area.

The special column led by Shri
Pundir visited village Ngapurum during
the combing operations. It is alleged
that a girl named Miss Rose of that
village was raped on 4-3-74 by Shri
Pundir and Shri Negi. Assistant Com-
mandant and that the girl committed
suicide on 6-3-74. A case under
Section 376/201 IPC was registered in
Phungyar Police Station. The dead
body of Miss Rose, which had been
buried on 6-3-74, was exhumed on
25-3-74 and sent for post mortem
examination. According to the State
Government the report of the exami-
nation is awaited. A requisition for
the arrest of the above two BSF
officers was sent to the DIG, BSF
Manipur, on 11-4-74. The two officers
have been arrested.

The special column commanded by
Shri Dharam Prakash, Deputy Com-
mandant, went to Grihang village for
carrying out combing operations
against hostiles and they interrogated
a number of persons in village Gri-
hang on 4-3-74, 5-3-74 and 6-3-74.
It is alleged that during the interroga-
tion they used criminal force against
the villagers including women. It is
also alleged that on 5-3-74 at about
noon, some members of the party used
criminal force to outrage the modesty
of one Smt. Ngasingla, a resident of
Grihang village. A case under Sec-
tion 354/326/407 IPC have been regis-
tered in P.S. Chassad. The police
sent a requisition for the arrest of the
following persons:—

1. Shri Dharam Prakash.
2. Inspector Bhagwan Singh.